

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:629  
ANSWERED ON:23.02.2006  
SCREENING OF INDIAN FILMS IN PAKISTAN  
Joshi Shri Pralhad Venkatesh

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government of Pakistan has agreed to allow the screening of Indian feature films in Pakistan;
- (b) if so, the reaction of the Indian Government thereto;
- (c) whether the Government of Pakistan has also sent any request to the Government of India for releasing Pakistani films in India; and
- (d) If so, the details thereof and the reaction of the Indian Government thereto?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R.DASMUNSI)

(a) & (b): According to information received from the Ministry of External Affairs (MEA), screening of Indian feature films is not permitted in Pakistan. There have been press reports from time to time to the effect that the Government of Pakistan will consider screening of Indian feature films on a case-to-case basis. However, no public screening has taken place till now. This issue has been taken up by MEA with the Government of Pakistan.

(c) & (d) There is no restriction on the import of feature films to India. Further, MEA has also informed that no specific request has been received from Pakistan for release of Pakistani films in India.